

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.03.2019**  
**In the court of the Registrar**  
**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 744 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Avasarala Venkateshwra Rao Vs. Servomax India Pvt Ltd & Ors.	Aditya Narayan
<b>2.</b>	I.A. No. 745 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sanjay Kumar Ruia Vs. Catholic Syrian Bank Ltd & Anr.	Udita Singh
<b>3.</b>	I.A. No. 755 of 2019 in Comp. App. (AT) No. _ of 2019	Rajesh Vyas Vs. Malwa Oxygen & Industrial Gases Pvt Ltd & Ors.	Aspal Singh

**By Order**  
**-sd/-**

**Assistant Registrar**

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